

(c) and when the vacancies become available.

[English]

Communication Facilities in Pauri Garhwal and Chamoli Districts in Uttar Pradesh

3899. MAJ.GEN.(RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No.2200 on August 8, 1991 and state:

(a) whether the telephone exchanges proposed to be replaced during 1991-92, have been replaced by electronic one and commissioned if not, the reasons therefor;

(b) whether the planned number of long distance public telephone with telegram facilities have been opened during 1991-92; if not, the reasons therefor;

(c) the proposals for expanding Postal and Telecommunication facilities in these districts during 1992-93; and

(d) the time by which all the gram pachayats in these districts are likely to be provided L.D.P.Ts. with telegram facility?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). No, Sir, due to non-receipt of stores and equipments in time, it could not be possible to replace all the exchanges in 1991-92.

(c)(i) *Expansion of Postal facilities:*

75 numbers of Extra Departmental Branch Post Offices and 10 Departmental Sub-Post Offices are planned to be opened during 1992-93 in Uttar Pradesh and Pauri Garhwal and Chamoli districts will be given their due share keeping in view the pre-

scribed norms and proportionate level of postal development in all these districts.

(ii) *Expansion of Telecom facilities:*

5 numbers of telephone exchanges in Pauri Garhwal and 12 numbers of telephone exchanges in Chamoli districts are planned for expansion and conversion into electronic exchanges during 1992-93. 66 numbers of long distance public telephones in Pauri Garhwal and 31 numbers in Chamoli districts are planned to be provided during 1992-93.

(d) Progressively during Eighth Five Year Plan (1992-97).

S.T.D. Facilities on National Highways

3900. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide S.T.D. facility on National Highway-between Vijayada and Hyderabad and on National Highway-5 from Madras to Calcutta;

(b) the time by which STD facility is likely to be available on these routes; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Sir, STD payphones spaced at 50 Kms already exist on National Highway-9 between Vijayawada and Hyderabad and on National Highways-5 between Madras to Bangriposi (Orissa) where joints National Highway-6 leading to Calcutta. It is planned to provide Highway PTs on National Highway-6 during the year 1992-93.

*[English]***Anta Power Plant in Rajasthan**

3901. SHRI DAU DAYAL JOSHI: Will the Minister of POWER be pleased to state:

(a) the reasons for not undertaking the 2nd phase work on Anta Power Plant of NTPC at Kota (Rajasthan); and

(b) the time by which the work on this phase is likely to be commenced?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). There is a proposal for the setting up of Anta Gas-based Power Project Stage II (413 MW) by National Thermal Power Corporation (NTPC). The work on the project can commence only after gas linkage, financing etc. are tied up and investment approval is accorded to the project by the Government.

*[English]***SC/ST Employees in Trivandrum Dooradarshan**

3902. SHRI KODIKKUNIL SURESH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of SC/ST employees working in Trivandrum Dooradarshan;

(b) the number out of them working in higher post;

(c) whether any complaints for not filling up the reserved vacancies in the Trivandrum DD have been received;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) The number of SC/ST, employees work-

ing in Dooradarshan Kendra; Trivandrum is as under:

Group 'A'	2
Group 'B'	14
Groups 'C'	29
Groups 'D'	13
Total	58

(c) No specific complaint as such has been received

(d) and (e). Do not arise.

Bulk Consumer of NTPC

3903. SHRIMATI VASUNDHARA RAJE: Will the Minister of POWER be pleased to state:

(a) the names of the bulk consumers of power of NTPC;

(b) the total MW power consumed by the bulk consumers annually and the cost thereof;

(c) whether these consumers are paying the bills in time;

(d) if not, the outstanding dues from those consumers till date;

(e) the steps taken to recover the outstanding dues from them?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The details are given in the statement-I. The cost per unit is given in the statement II attached.

(c) No, Sir.

(-) The steps taken for recovery of dues include frequent contacts with State Electricity Boards and State Governments by senior executives of the NTPC, recovery through central appropriation, etc.